

Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha, in the vacancy caused by the resignation of Dr. R. K. G. Rajulu."

MR. DEPUTY SPEAKER : The question is :

" That this House do appoint Dr. R. Sridharan to the Select Committee on the transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha, in the vacancy caused by the resignation of Dr. R. K. G. Rajulu." resignation

The motion was adopted

(ii) **Extension of time for presentation of report of the select Committee**

SHRI PETER G. MARBANIANG : I beg to move.

" That this house do extend up to the 22nd December, 1993, the time for presentation of the report of the Select Committee on the Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha."

MR. DEPUTY SPEAKER : The questions

" That this House do extend up to the 22nd December, 1993, the time for presentation of the report of the Select Committee on the Transplantation of Human Organs Bill, 1993, as passed by Rajya Sabha."

The motion was adopted

15.10 1/2 HRS

**SPECIFIED AREAS (ISSUE OF
IDENTITY CARDS TO RESIDENTS)
BILL.**

[English]

THE MINISTER OF HOME AFFAIRS
(SHRI S. B. CHAVAN) : I beg to move for

leave to introduce a Bill to provide for the issue of identity cards to the residents of Specified Areas in States and Union Territories and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER : The question is :

" That leave be granted to introduce a Bill to provide for the issue of identity cards to the residents of Specified Areas in States and Union Territories and for matters connected therewith or incidental thereto."

The motion was adopted

SHRI S. B. CHAVAN : Sir, introduce the Bill.

15.11 hrs

MATTER UNDER RULE 377

(i) **Need to provide 27 per cent reservation facilities to Muslim Community in Government employment**

[English]

SHRI KOLIKHUNILSURESH (Adoor) The Mandal Commission Report has recommended 27% reservation in Government of India services to only Mappila of Muslim community in Malabar area of Kerala. But the Muslims of Travancore area of Kerala will not get this 27% reservation facility. The people of Muslim community of Kerala are very much agitated over this.

The entire Muslim community should be considered as OBC and they must get 27